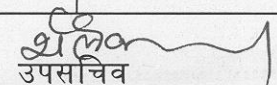


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 21.04.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF ADVOCATE'S PETITIONER'S	NEME OF ADVOCATE'S RESPONDENT
1	Shri Murlidhar Vaishnav,Retd;D.J. &Advocate	S.B.Civil Second Appeal No.314/1999Ram Chandra V/sLR,s of Mothilal	Mr.Abhinav Jain	Mr. Suresh Shrimali

CAUSE LIST 22.04.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF ADVOCATE'S PETITIONER'S	NEME OF ADVOCATE'S RESPONDENT
1	Shri Farzand Ali,Advocate	D.B.Civil Misc.Appeal No.1338/2015,Smt.Vijay Laxmi Dayma V/s Chandar Kumar	Mr.A.K.Babel	Mr.Mahesh Joshi
2	Dr.A.A.Bhansali ,Advocate	S.B.CivilMisc.Tr.Pet.No 118/2014,Smt.Krapa Kumari V/s Mayuraj Singh	Mr.R.S.Shekawat	Mr.Manish Sisodia
3	Shri Pankaj Ravindra Mehta,Advocate	S.B.Crl.Misc.Pet..No.37 4/2016,Kana Ram V/s State of Raj & Ors.	Mr.P.C.Solanki	Mr.S.K.verma
4	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.tr.Pet.No.36/2016, Smt.Netu Singh V/s Rohit Rajawat	Mr.Om Rajpurohit	Mr.....
5	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.Tr.Pet.No.02/2016, Smt.Rajni V/s Pintu	Mr.Awar Dan Ujjawal	Mr.....
6	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.Appeal No.955/2006,Devi Prasad V/s Smt.Kailash Devi	Mr.Sandeep Sarupria	Mr.Mahendra Trivedi
7	Shri Rajedra Dadich , Advocate	S.B.C.M.A.No.1148/ 2011,Malu Ram V/s Pradhathi @ Kamla	Mr.Rakesh Arora	Mr.Vikas Bijarnia
8	Shri B.S.Sadhu,Advocate	S.B.Civil Second Appeal No.28/2009,Khangar Singh V/s Hazari mal	Mr.Sanjeev Johari	Mr.Manjul Shrimali
9	Shri Mali Ram Pareek , Advocate	S.B.C.M.A..No.927/ 2015,Chhaganlal V/s Manju Devi	Mr.Suresh Kumbhat	Mr.Sandeep Shah


उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर